

Declaration of Assets and Liabilities

Year: 2025-2026

I, **Anil Kumar Yadav**, son of **Late Indradeo Yadav**, aged 44 years, belonging to **Bihar Legislative Assembly Secretariat** service and presently working as **Senior Clerk** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Sunanda Devi	Dependant-1 Name Animesh Anand	Dependant-2 Name Srinjay Saurya
(i)	Cash	10,000/-	Nil	Nil	Nil
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	SBI A/c- 10839483988 Amount- Rs.5000/-	HDFC A/c- 50100244350140 Amount- Rs.25000/-	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	LIC Policy Amount- 6,100/(11./Yly)	LIC Policy Annual- 6600 LIC Policy Annual- 9800	Nil	Nil
(v)	Motor Vehicles (details of make, etc.)	Two Wheeler Hero Passion Pro-100cc	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Gold-30gm. 250000/-	Gold-40gm 375000/- Silver90gm. 75000/-	Nil	Nil
(vii)	Other assets, such as values of claims/ interests	Freeze, Cooler, Tv, Computer, Ac	Nil	Nil	Nil

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependant on the income of the employee.

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B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	1Bigha, 10Katha Gopalganj (Joint Faimily) 4000000	Nil	Nil	Nil
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	1280 SQFT. Gopalganj (Joint Faimily) 12,00000/-	1600 SQFT. Gopalganj (Joint Faimily) 18,00000/-	Nil	Nil
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	Nil	Nil	Nil	Nil
(iv)	House/Apartments etc. -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	Nil	Housing House. Durgapur (West Bengal) 10Lakh	Nil	Nil
(v)	Others(Such as interest in property)	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note : Please give seprate details for each item)

Sr. No.	Description	Name & Address of Bank/Financial Institutions(s)/Department(s)	Amount outstanding as on 12.02.2026
(a)	(i) Loan from Banks	Personal Loan SBI BVM And Kankarbagh Branch, Patna	Rs.12,30000/- Rs.40000/-
	(ii) Loan from financial institutions	Lic	270000/-
	(iii)Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil

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	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN No-AFI.PY7011D	Nil
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax Return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :-

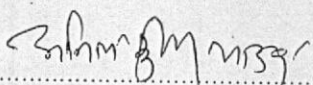
Date of Birth :-

Class/Group :-

Cadre :-

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature..... 

Name of Employee : ANIL KUMAR YADAV

Designation : Senior Clerk

Department : Bihar Legislative Assembly Secretariat

Place : Patna.

Date :

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size

white paper with computer typed (single side) in prescribed format.